NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : CP/78/2017 PETITION NUMBER : THE SOUTH TRAVANCORE PLANTATIONS LTD NAME OF THE PETITIONER(S) : 14(1) UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM

N. SRIDHARAN? PCS rep. by R. Rajerh Advocate

PCS representing the applicant present and prayed time for making submissions.

Time extended at request. Put up on 07.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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